

**Affidavit to be Furnished by the Candidate alongwith Nomination Paper**

**Before the Returning Officer**

**For election to Assembly Constituency**

**From 146 Begusarai Assembly Constituency**

I, **Kundan Kumar Son/Daughter/Wife of Upendra Prasad Singh** Age **47** years, resident of **Ward No.-13 Kapasiya IOCL Township, Nagdah, Begusarai-851117** (Mention full postal address), If candidate at the above Election, do hereby solemnly affirm and state on oath as under :-

1. I am a MLA of **Bharatiya Janata Party**.

2. Details of PAN and status of filling of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AEXPK2620M	2024-25	40,73,460.00
2.	Spouse	BSUPS2453Q	2024-25	7,34,150.00
3.	Dependent-1	-	-	-
4.	Dependent-2	-	-	-
5.	Dependent-3	-	-	-

3. The following case(s) is/ are pending against me in which cognizance has been taken by the court :-

Sl. No.	Offence	Description
a.	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
b.	Name of the court, Case No. and Date of order taking cognizance :	
c.	Details of Appeal (s) / Application (s) for revision (if any) filed against the above order (s)	

4. Cases in which I have been convicted by court of law (other those referred to in Form 26)

Sl. No.	Offence	Description
a.	The details of cases, Sections of the Act and description of the offence for which convicted :	NO
b.	Name of the court(s), Case No. and Date(s) of order(s) :	NA
c.	Punishment if imposed :	NO

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents :

**A. Details of movable assets : (As on 31.03.2025)**

**Note :**

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment.

Sl. No	Description	Kundan Kumar	Smt Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Cash in hand as on 31.03.2024	4,21,198.00	11,15,342.00	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	2,48,97,434.00 Details Attached	30,59,778.00 Details Attached	9,14,636.00 SBI, Viman Nagar, Pune Branch	12,03,985.00 SBI, Viman Nagar, Pune Branch
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual Funds and others and the amount.	1. Mutual Fund Rs-20,000 2. Kwaliti Ispat- Rs.-7,50,000.00 3. UPS Const. Pvt. Ltd.-Rs.-27,00,000.00	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	8,68,000.00	NIL	NIL	NIL

(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc, and other receivables from debtors and the amount.	5,61,360.00 Details Attached	15,00,000.00	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1. Fortuner Vehicle Rs.- 4,95,303.00 2. Innova Vehicle Rs.-24,90,746.00	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Diamond Ring & Gold 1,206,279.00	Gold Jewellery 15,00,000.00	NIL	NIL
(viii)	Any other assets such as value of claims/interest	3,92,557.00	NIL	NIL	NIL
(ix)	Gross Total Value	3,48,02,877.00	71,75,120.00	9,14,636.00	12,03,985.00

#### **B. Details of Immovable Assets : (As on 31.03.2025)**

##### **Note :**

1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.

Sl. No.	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	<b><u>Agricultural Land</u></b>				
	Location(s)	Details Attached	NIL	NIL	NIL
	Survey Number(s)				
	Area (Total measurement in acres)	Details Attached	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Attached	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase.)	28,43,678.00 Details Attached	NIL	NIL	NIL
	Any Investment of the land by way of development.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL

(ii)	<b><u>Non-Agricultural Land</u></b>	Details Attached	NIL	NIL	NIL
	Location(s) Survey Number(s)				
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase.)	2,53,303.00	NIL	NIL	NIL
	Any Investment of the land by way of development.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL
(iii)	<b><u>Commercial Buildings</u></b> (Including apartments) – - Location(s) - Survey Number(s)	Flat No.-301 Office Flat, Wagholi, Pune	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft)	797 sq. Fit.	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Due of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	38,20,753.00	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL
(iv)	<b><u>Residential Buildings</u></b> (Including apartments) – - Location(s) - Survey Number(s)	Details Attached	NIL	NIL	NIL
	Area (Total measurement in sq. ft.	Details Attached	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft)	Details Attached	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Due of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost property (in case of purchase) at the time of purchase	79,77,058.00 Details Attached			
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL

(v)	Others (such as interest in property)	4,41,415.00	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	1,53,36,207.00	NIL	NIL	NIL

**6. I give herein below the details of liabilities/dues to public financial institutions and government :- (As on 31.03.2025)**

Sl. No.	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Bihar Vidhan Sabha 30,000.00 For Vehicle Purchase	NIL	NIL	NIL
	Loan or dues to any individuals / entity other than mentioned in (i) above. Name(s) Amount Outstanding Nature of Loan	1. Smt. Shipra Singh Rs.-10,00,000.00 2. Shalinkar Rs.-15,00,000.00 3. Abhijit Mahadev Rs.- 9,00,000.00 4. Rajiv Mitra & Others Rs. – 3,00,000.00 5. UPS Cons. Pvt. Ltd. Rs. – 8,43,801.00	NIL	NIL	NIL
	Any other liability	Sri Ganesh Ji Maharaj Rs. – 142.00	NIL	NIL	NIL
	Rent Security	Rs. - 37,001.00	NIL	NIL	NIL
	Grand Total of Liabilities	Rs.-46,10,944.00	NIL	NIL	NIL
(ii)	<b>Government Dues :</b>	NIL	NIL	NIL	NIL
	Dues to departments dealing with government accommodation		NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL

Municipal/Property Tax Dues	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL
Any Other dues	NIL	NIL	NIL	NIL
Grand Total of all Govt. dues	NIL	NIL	NIL	NIL

**7. Details of profession or occupation :**

- a. Self – Kundan Kumar, MLA with Bihar Vidhan Sabha  
b. Spouse – Smt. Shipra Singh, Self Coaching Centre

**8. My educational qualification is as under :**

(Give details of highest School/University education with full form of the certificate/diploma/degree course)

(Name of the School/College/University and the year in which the course was completed.)

Post Graduate Programme in Management/ Media with specialization in Human Resource Management & Industrial Relations, Year 2002-2004, International School of Business & Media, Pune.

**9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :**

**(As on 31.03.2025)**

1	Name of the candidate	Sri Kundan Kumar			
2	Full Postal Address	Upendra Prasad Singh, Ward No.-13 Kapasiya IOCL Township, Nagdah, Begusarai-851117			
3	Number and Name of the Constituency and State	146 Begusarai (Bihar)			
4	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bharatiya Janata Party			
5	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL			
	(b) Total number of pending cases where the court (s) have taken cognizance				
6	PAN of	Year for which last Income Tax Return Filed	Total Income Shown		
	(a) Kundan Kumar	AEXPK2620M	42,03,740.00		
	(b) Smt. Shipra Singh	BSUPS2453Q	11,61,449.00		
	(c) Dependents	NIL	NIL		
7	Details of Assets and Liabilities in rupees				
A					
	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
	Moveable Asset (Total Value)	3,48,02,877.00	71,75,120.00	9,14,636.00	12,03,985.00
B	Immovable Asst	1,53,36,207.00	NIL	NIL	NIL

	(i) Purchase Price and Development Cost of Immovable Property (Total value)	NIL	NIL	NIL	NIL
	(ii) Approximate Current Market Price of Asset (Total Value)	NIL	NIL	NIL	NIL
8	<b>Liabilities</b>		NIL	NIL	NIL
	(i) Government dues (Total)	NIL	NIL	NIL	NIL
	(ii) Loans from bank, Financial Institutions and others (Total)	46,10,944.00	NIL	NIL	NIL
9	<b>Highest educational qualification :</b> Post Graduate Programme in Management/ Media with specialization in Human Resource Management & Industrial Relations, Year 2002-2004, International School of Business & Media, Pune.  (Give details of School/University education with full form of the certificate/ diploma/ degree course) (Name of the School/College/University and the year in which the course was completed.)				

#### VERIFICATION

I, **Kundan Kumar**, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above

Verified at ..... this the ..... day of .....2025

#### Note :-

- Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
- Affidavit should be sworn before an oath Commissioner or Magistrate or the First Class of before a Notary Public.
- All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "NIL" or "Not Applicable", as the case may be should be mentioned.
- The affidavit should be either typed or written legibly and neatly.

*Kundan Kumar*

**INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT**

[Where the data of the Return of Income in Form (ITR-1(SAHA)), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7  
filed and verified]  
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment  
Year  
2025-26

PAN	AEXPK2620M		
Name	KUNDAN KUMAR		
Address	C/O UPENDRA PRASAD SINGH, KAPASIA CHOWK, IOCL TOWNSHIP , BEGUSARAI , BEGUSARAI , 05-Bihar, 91-India, 851101		
Status	Individual	Form Number	ITR-3
Filed u/s	139(1)- On or Before due date	e-Filing Acknowledgement Number	502541400300725

Taxable Income and Tax Details	Current Year business loss, if any	1	0
	Total Income	1A	40,73,460
	Book Profit under MAT, where applicable	2	0
	Adjusted Total Income under AMT, where applicable	3	0
	Net tax payable	4	10,71,240
	Interest and Fee Payable	5	23,238
	Total tax, interest and Fee payable	6	10,94,478
	Taxes Paid	7	11,95,150
	(+) Tax Payable /(-) Refundable (6-7)	8	(-) 1,00,670
Accreted Income and Tax Detail	Accreted Income as per section 115TD	9	0
	Additional Tax payable u/s 115TD	10	0
	Interest payable u/s 115TE	11	0
	Additional Tax and interest payable	12	0
	Tax and interest paid	13	0
	(+) Tax Payable /(-) Refundable (12-13)	14	(+) 0

Income Tax Return electronically transmitted on 30-Jul-2025 10:02:46 from IP address 182.69.244.243  
and verified by KUNDAN KUMAR having PAN AEXPK2620M on 31-Jul-2025 using  
paper ITR-Verification Form /Electronic Verification Code EULLB3PK7I generated through Aadhaar OTP  
mode

System Generated

Barcode/QR Code



AEXPK2620M03502541400300725d04b04dde36e5967b5a7f348fba9214f80e9cec4

**DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU**

\*If the return is verified after 30 days of transmission of return data electronically, then date of verification will be considered as date of filing the return (Notification No.05 of 2022 dated 29-07-2022 issued by the DGIT (Systems), CBDT)."

Sri Kundan Kumar  
Kapasiya Chowk, Begusarai-851117

Details of Bank Balance & Fixed Diposit  
As on 31.03.2025

Sl. No	Bank Name	Account Number	Amount
1	SBI, Pune	30677198757	1,465,778.00
2	SBI, BRT	10545549977	10,820.00
3	SBI, Vidhan Sabha Bihar	39828874368	2,808,489.50
4	ICICI Bank	91501520836	71,589.50
5	FD, SBI, Pune	Fixed Diposit	20,195,355.00
6	FD, ICICI Bank	Fixed Deposit	345,402.00
Total::			24,897,434.00

*Kundan*

Sri Kundan Kumar  
Kapasiya Chowk, Begusarai-851117

Details of Investment  
As on 31.03.2025

Sl. No	Name	Amount
1	SBI SIP MF	250,000.00
2	SBI Life	618,000.00
Total::		868,000.00

*Kundan*

Sri Kundan Kumar  
Kapasiya Chowk, Begusarai-851117

Details of Loan and Advance  
As on 31.03.2025

Sl. No	Name	Amount
1	M/s Shivanjali Real Estate	268,360.00
2	M/s Surnmundra Club	175,000.00
3	Sri Rajesh (Land Advance)	75,000.00
4	Ashwani Kumar	30,000.00
5	S.D. with Telephone & Electric Department	13,000.00
Total::		561,360.00

*Kundan*

Sri Kundan Kumar  
Kapasiya Chowk, Begusarai-851117

Details of Agriculture Land  
As on 31.03.2025

Sl. No.	Name	Location	Khesra No	Total Area in Acres	Whether inherited Property (Yes or No)	Date of Purchase in case of Self-Acquired Property	Cost of Land (In case of Purchases) at the time of Purchase	Any investment on the Land by way of Development Constructed etc.
1	Kundan Kumar	Bandwar	208 231 356 357	4.772	No	23-03-96	270,439.00	Nil
2	Kundan Kumar	Mosadpur	779	0.22	No	10-05-94	48,698.00	Nil
3	Kundan Kumar	Keshawe	792	0.034	No	29-10-98	8,860.00	Nil
4	Kundan Kumar	Chakfaridi	514	0.296	No	03-07-02	119,899.00	Nil
5	Kundan Kumar	Chakfaridi	485 454 454	0.564	No	28-05-02	144,840.00	Nil
6	Kundan Kumar	Kushi Satara	177		No	17-09-12	357,000.00	Nil
7	Kundan Kumar	Vil-Bakuri Til-Havelli, Pune	No 21 & 22	0.124	No	09-03-11	850,150.00	Nil
8	Kundan Kumar	Vil-Bakuri Til-Havelli, Pune	No 17 & 18	0.155	No	14-07-10	1,043,792.00	Nil
<b>Total::</b>							<b>2,843,678.00</b>	

*Kundan*

Sri Kundan Kumar  
Kapasiya Chowk, Begusarai-851117

Details of Non Agriculture Land  
As on 31.03.2025

Sl. No.	Name	Location	Khesra No	Total Area in Sq FT	Whether inherited Property (Yes or No)	Date of Purchase in case of Self-Acquired Property	Cost of Land (In case of Purchases) at the time of Purchase	Any investment on the Land by way of Development Construction etc.
1	Kundan Kumar	Mahmadpur	307	2173	No	08-01-97	50,638.00	Nil
2	Kundan Kumar	Mahmadpur	212 211	3322	No	09-09-97	43,560.00	Nil
3	Kundan Kumar	Mahmadpur	237 238 239	3120	No	26-07-97	43,560.00	Nil
4	Kundan Kumar	Mahmadpur	343	2229	No	26-10-96	32,160.00	Nil
5	Kundan Kumar	Mahmadpur	662 661 663	3621	No	05-02-00	67,355.00	Nil
6	Kundan Kumar	Mahmadpur	661 662	2600	No	22-07-95	16,022.00	Nil
Total::							253,295.00	

*Luseban*

Sri Kundan Kumar  
Kapasiya Chowk, Begusarai-851117

Details of Flat  
As on 31.03.2025

Sl. No	Name	Amount
1	Flat No. 503 at Viman Nagar, Pune	3,104,000.00
2	Flat No. 204 at Wagholi, Pune	4,873,058.00
Total::		7,977,058.00

Commercial Flat  
As on 31.03.2025

Sl. No	Name	Amount
1	Office Flat No. 301 at Wagholi, Pune	3,820,753.00
Total::		3,820,753.00

Kundan

Sri Kundan Kumar  
Kapasiya Chowk, Begusarai-851117

Details of Others Assests  
As on 31.03.2025

Sl. No	Name	Amount
1	Furniture	26,415.00
2	Revolver	375,000.00
3	Rifle	40,000.00
Total::		441,415.00

*Kundan Kumar*